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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 52/94/HDB/2021
NAME OF THE COMPANY	Servomax India Pvt Ltd
NAME OF THE PETITIONER(S)	Avasarala Lakshmi Anuradha
NAME OF THE RESPONDENT(S)	State Bank of India & Servomax India Pvt Ltd
UNDER SECTION	94

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


ORDER

Learned Counsel for Petitioner appeared.

No one appeared for Respondent today. Reply is not filed. Petitioner suggested the name of IRP. He is appointed as IRP and we direct the IRP to file report within ~~10 days~~. Interim moratorium is issued in view of Section 96 of IBC. We direct Respondent to file reply within two weeks.

Matter stands adjourned to 26.08.2021.


(Veera Brahma Rao Arekapudi)
Member (Technical)


(Madan B Gosavi)
Member (Judicial)

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